

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 25-11-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Abhishek Singh, Adv.
 Mr. Akash Singh, Adv.
 Mr. Kartikeya Bhargava, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Anchit Singla, Adv.

Mr. Abhishek Kumar Singh, AOR
Ms. Kritika Ranjan, Adv.
Ms. Anamika Yadav, Adv.

Ms. Shalini Chandra, AOR
Ms. Nandita Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1, 2, 4 and 5 have already filed counter affidavit.

Respondent Nos. 3 and 6 are duly represented.

Respondent Nos. 7 to 99 have been deleted vide order dated 28.7.2023 of the Hon'ble Judge in Chambers.

The matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar